


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 104/16	TP 56/17	For filing rejoinder	433(e) / 433(f)	Rangsons Electronics Pvt. Ltd. Vs Opto Circuits(India) Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
------------	-------------------------------------	------------------------	-----------

8	CONSCIENTIA LAW ASSOCIATES OM PRAKASH / SOWMYA JOSHI K 720 4653004	RESPONDENT	
---	---	------------	---

8	Lakshmi Kumar & Sridharan Narasimhan S KAR/1982/06 9108980980	APPELLANT	
---	--	-----------	---

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present.
Both requested time. List it finally on 04/12/2017.


Member (T)


Member (J)